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THE PREVENTION OF INSULTS TO NATIONAL HONOUR (AMENDMENT) ACT, 2005

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NO. 51 OF 2005

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[20th December, 2005.]

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An Act further to amend the prevention of Insults to National Honour Act, 1971.

BE it enacted by Parliament in the Fifty-sixth Year of the Republic of India as follows:-

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1.

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Short title.

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1. Short title.-This Act may be called the Prevention of Insults to National Honour (Amendment) Act, 2005.

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2.

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Amendment of section 2 of Act 69 of 1971.

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2. Amendment of section 2 of Act 69 of 1971.-In the Prevention of Insults to National Honour Act, 1971, in section 2, in Explanation 4, for clause (e), the following clause shall be substituted, namely:-

"(e) using the Indian National Flag,-

(i) as a portion of costume, uniform or accessory of any description which is worn below the waist of any person; or

(ii) by embroidering or printing it on cushions, handkerchiefs, napkins, undergarments or any dress material; or".

T. K. VISWANATHAN,

Secy. to the Govt. of India.

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